

## NOTICE

In absence of Hon'ble Officiating Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Bench of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial).

By order of Hon'ble Officiating Chairperson  
-sd/-  
Registrar

## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

### PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.09.2021 (MONDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

#### **For Admission (Fresh Cases)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 586 of 2021	Rahul Khilnaani & Anr. Vs. Atul Kumar Jain	Anubhav Gupta	Ashish Makhija
2.	Comp. App. (AT) No. 100 of 2021	Harish Purohit Vs. The Registrar of Companies, Bilaspur Chhattisgarh	Pankaj Agarwal	
3.	Comp. App. (AT) No. 101 of 2021	Shailendra Bafna Director & Share Holder of Ojus Buildcons Pvt. Ltd. Vs. The Registrar of Companies, Bilaspur Chhattisgarh	Pankaj Agarwal	

After the above

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Directions**

<b>4.</b>	Comp. App. (AT) No. 76 of 2021	Rajiv Sanghvi & Anr. Vs. Automotive Manufacturers Pvt. Ltd. & Ors.	Aman Gandhi	Navneet Anurag Katarki Mas Janhavi Patankar Trisha Sarkar-R2-R3 Sonali Jain-R3 Dhrub Malik Jinal Shah Shubhabrata Chakkraborti-R7-R9 Leshan Sinha-R5-14
<b>5.</b>	Comp. App. (AT) No. 78 of 2021	Bharat M. Sanghvi & Ors. Vs. Pradip R. Kamdar & Ors.	Jinal Shah	Liz Mathew Pranaya Goel Trisha Sarkar Ashish Kamat Dhiraj K Totala-R1-2 Pranaya Goyal Abhishek Sharma Bindi Dave Aman Raj Gandhi Aayesh Gandhi-R6 to R16

**For Admission (After Notice)**

<b>6.</b>	Comp. App (AT) (Ins) No. 956 of 2020	Vaibhav Goel & Anr. Vs. Deputy Commissioner of Income tax & Anr.	Kanishk Khetan	Easha Kadian Himanshu Raghvendra Singh- R1
<b>7.</b>	Comp. App. (AT) (Ins) No. 137 of 2021	Royal India Corporation Ltd. Vs. Nandkishor Vishnupant Deshpande, Resolution Professional & Ors.	Deeksha Gaur	Arjun Krishnan-R1 Saurabh Ajay Gupta Nishant BishnoiR2,3 Tanushree Sogani-R4 Kunal Kanungo
<b>8.</b>	Comp. App. (AT) (Ins) No. 305 of 2021	New Okhla Industrial Development Authority Vs. Amit Agarwal Resolution Professional	Sourav Roy	Angad Verma Prashant Kumar Prateek Kumar-RA
<b>9.</b>	Comp. App. (AT) (Ins) No. 329 of 2021	JMC Projects (India) Ltd. Vs. The Indure Pvt. Ltd.	Vikas Mishra	Kumar Aditya Varun Gupta
<b>10.</b>	Comp. App. (AT) No. 109 of 2020	Kailashchandra Ramgopal Lohiya & Ors. Vs. Vijay Sobhalal Shah & Anr.	Rakesh Kumar	Arvind Kumar Gupta Purti Marwaha Gupta-R1
<b>11.</b>	Comp. App. (AT) No. 80 of 2021	Manila Resorts Pvt. Ltd. Vs. Sunil Jagoria & Ors.	Sakshi Mehley	Rajat Bhatia Sumedha Dua-R1

12.	Comp. App. (AT) No. 91 of 2021	Kadam Developers Private Limited Through Its Board of Directors Vs. Creative Souls Technology India Limited, Through Its Directors (Group Company of M3M India Private Limited) & Ors.	Gauri Rishi	Sidhartha Das Saurabh Kalia Kausar Hussain-R1 Srishti Juneja-R3 & R4
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**For Hearing**

13.	Comp. App. (AT) (Ins) No. 983 of 2019	Nirmal Kumar Agarwal. Vs. State Bank of India & Ors.	Anup Kumar	Vaijayant P. -R1 Arjun Asthana -R2 Sreevita Ghosh- R3
14.	Comp. App. (AT) No. 102 of 2020	Shri Anup Kumar Khemani & Ors. Vs. Balendra Choudhury & Ors.  <b>With</b>	Anindita Mitra	Abhinav Hansaria- R3
15.	Comp. App. (AT) No. 103 of 2020	Assam Medical Corporation Pvt. Ltd. Vs. Balendra Choudhury & Ors.  <b>With</b>	Abhinav Hansaria	R Jawahar Lal-R1 & R2 Anindita Mitra-R5, R7, R12, R13 & R14
16.	Comp. App. (AT) No. 104 of 2020	Kali Charan Das Trust Vs. Balendra Choudhury & Ors.  <b>With</b>	Dhruv Suri	R. Jawahar Lal-R1 & R2 Abhinav Hansaria-R3 Anindita Mitra-R6, R8, R13, R14 & R15
17.	Comp. App. (AT) No. 113 of 2020	Balendra Choudhury & Anr. Vs. Assam Medical Corporation Ltd. & Ors.	R. Jawahar Lal	Abhinav Hansaria- R1
18.	Comp. App. (AT) No. 216 of 2020	Beeceelene Textile Mills Pvt. Ltd. & Ors. Vs. Radhakishan B. Ruchandani & Ors.	Mohit D. Ram	Dhiren R. Dave-R1

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By order of Hon'ble Officiating Chairperson  
-sd/-  
Registrar